

**Central Administrative Tribunal
Ernakulam Bench**

Original Application No. 181/523/2018

Tuesday, the 1st day of October, 2019

CORAM

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

1. K.P.Imadudheen, aged 26 years
S/o.Tippu Sultan M.V
Kunnipuvakada House
Kalpeni, Pin 682 557
2. C.N.Mohammed Salman Khan, aged 27 years
S/o.K.K.Koya, Cherianallal House
Kalpeni, Pin 682 557
3. C.P.Ameen, aged 27 years
S/o.Muthukoya C.G
Cheriayapurakkad
Kalpeni, Pin 682 557
4. P.Rayees Rahman, aged 26 years
S/o.Abdul Rahman U.P
Pokkayoda House
Kalpeni, Pin 682 557

Applicants

(By Advocate:Ms.Sreekala T.N and Ms.Aysha Rahman)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavaratti – 682 555
2. The Superintendent of Police cum Chief Fire Officer
Department of Fire Protection & Control
Union Territory of Lakshadweep
Kavaratti – 682 555
3. Shri.K.C.Mohammed Saleem
S/o.Attakoya K

Koilatha Chetta, Amini, Pin 682 552

4. Shri.A.Mohammed Salahudheen
s/o.Muthukoya C.N
Avvammada House, Androth, Pin 682 551
5. Shri.K.Mohammed Haris
S/o.Abdul Jabbar.A
Kuttilammada , Agathi, Pin – 682 553
6. Shri.P.Mohammed Navas
S/o.Hamza K.
Poomadam (H), Amini, Pin – 682 552
7. Shri.M.P.Shafeequ
S/o.Bhadarudheen .B
Moodempura, Androth, Pin – 682 551
8. Shri.P.M.Mohammed Shafeek
S/o.Ahmed Koya.B.C
Rahmath Manzil, Amini, Pin – 682 552
9. Shri.M.P.Jufail
S/o.Mohammed Ali.P
Madalapra House, Amini, Pin – 682 552
10. Shri.P.C.Cheriyakoya
S/o.Attakoya, CHP
Poovakkechetta (H), Amini, Pin – 682 552
11. Shri.N.M.Shaboo Bilal
S/o.Kunhimon P.M
Navas Manzil, Kadamath, Pin – 682 556
12. Shri.K.K.Mohammed Kasim Ubaidulla
S/o.Kidave.A
Kallakkakal House, Amini, Pin – 682 552
13. Shri.E.P.Mohammed Hassan Basari
S/o.Shaikoya M.P
Ekkarapalli House, Kavaratty, Pin – 682 555
14. Shri.T.P.Aboo Thahir
S/o.Muthukoya C.N
Thakkila Pura House, Kadmath, Pin – 682 556
15. Shri.P.V.Kunhikoya
S/o.Muthukoya P

Puthiya Veedu House
Kavaratti, Pin – 682 555

16. Shri.P.Mohammed Thahir Khaise
S/o.Cheriya Koya K
Puthiyapure Chetta, Amini, Pin – 682 552
17. Shri.P.Shijas Khan
S/o.Hathim CO
Pokkayoda (H), Kalpeni, Pin – 682 557
18. Shri.K.I.Namshid Khan
Kasmikoya C.K
Kakaillam, Kalpeni, Pin – 682 557
19. Shri.P.C.Mohammed Afsal
S/o.Kunhikoya P
Poovakkechetta, Amini, Pin – 682 552
20. Shri.M.Nasarulla
S/o.Usman K.P
Malkakkal (H), Kadmath, Pin 682 556
21. T.P.Mohammed Ali
S/o.Kidave T.K
Thiruvathapura (H), Amini, Pin – 682 552
22. P..C.Musafirali
S/o.Adima K.C
Pathumme Chetta (H), Amini, Pin -682 552....

Respondents

By Advocate: Mr.S.Manu for R 1&2, Mr.Mohammed Salih P.M for R3-9,11-15,19-22.

This Original Application having been taken up on 1st October, 2019, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

By Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Learned counsel for the applicant submits that the Original Application may be permitted to be withdrawn. Permission is granted and the Original Application is closed as withdrawn. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - True copy of the Employment Notice bearing No.F.no.10/28/2015-AC(F) dated 16.3.2017, issued by the 2nd respondent

Annexure A-2 - True copy of the list of candidate dated 18.2.2018, called for medical examination

Annexure A-3 - True copy of the list of candidates dated 1.5.2018, called for the written examination

Annexure A-4 - True copy of the complaint dated 21.5.2018 submitted by the applicants to the 2nd respondent

Annexure A-5 - True copy of the complaint dated 28.5.2018 submitted to the Secretary (Home) and Vigilance

Annexure A-6 - True copy of the representation dated 7.6.2018 submitted to the 1st respondent

Annexure R1(a) - True copy fo the attendance register of the candidates

Annexure R1(b) - True copy of the answer key published by CUSAT

Annexure R1(c) - True copy of the letter F.No.10/28/2015-AC(F)/2007 dated 28.6.2008 issued by the 2nd respondent

Annexure R1(d) - True copy of the letter No.IRAA-3A/447/LA Exams/2017)PF-1) dated 13.7.2018 issued by the Deputy Registrar CUSAT to the 2nd respondent

Annexure A7 - True copy of the final select list dated 26.9.2018, issued by the 2nd respondent

Annexure R1(a) - True copy of the letter F.No.10/24/2011 GSSK/FPC dated 29.6.2018 of the Principal GSSS, Kavaratti

Annexure R1(f) - True copy of the letter F.no.10/28/2015-AC(F) dated 6.5.2018

Annexure R1(g) - True copy of the order 10/24/2011 GSSSK/FPC dated 8.5.2018

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